

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH

Second Floor,  
Commercial Complex,  
Indiranagar,  
Bangalore-560038.

Contempt Petition No.34 of 1993 in

Dated:

APPLICATION NO(S) 140 of 1993.

**15 OCT 1993**

APPLICANTS: K. Subrahmanyam

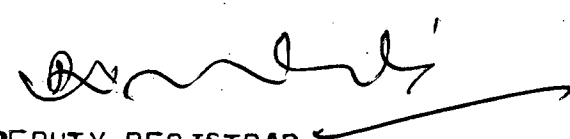
v/s. RESPONDENTS: Sri. S. Rajaram Accountant  
General (A&E), Karnataka, B'lore & Other.

TO.

1. Sri. K. Subrahmanyam, S/o. Late Sri. B. V. Krishnamurthy,  
Supervisor, Accountant General's Office, No. 158,  
Sixth Cross, Block-2, Jayanagar, Bangalore-560 011.
2. Sri. S. Rajaram, Accountant General (A&E), Karnataka,  
No. 1, Residency Park Road, Bangalore-560 001.

Subject:- Forwarding of copies of the Order passed by  
the Central Administrative Tribunal, Bangalore.

Please find enclosed herewith a copy of the  
ORDER/STAY/INTERIM ORDER, passed by this Tribunal in the  
above said application(s) on 11-10-1993.

*for*   
DEPUTY REGISTRAR  
JUDICIAL BRANCHES.

gm\*

*Issued*  
*gm*

*gk*

**In the Central Administrative Tribunal  
Bangalore Bench  
Bangalore**

**ORDER SHEET**

CP(Civ) Application No. .... 34/ ..... of 1993  
in OA No. 140/93

Applicant

K. Subrahmanyam


Advocate for Applicant

IN Person

Respondent

The AG(A&E), B'lore & anr

Advocate for Respondent

Date	Office Notes	Orders of Tribunal
		<p>VR (MA) ANV (MJ) 11.10.93</p> <p>Heard the applicant in person. We, hereby, direct the alleged con- temptners i.e. the respondents, hav- ing regard to the representation made by the applicant and the interim reply of the respondents in memo dated 14.9.93 that the matter should be finalised within two months from the date of receipt of a copy of this order.</p> <p>Accordingly this C.F. disposed off, on the ground that at this stage there is no contempt <sup>is committed</sup> by the respon- dents.</p>
		<p>Sd- MEMBER (J)</p> <p>Sd- MEMBER (A)</p>

**TRUE COPY**

SECTION OFFICER  
CENTRAL ADMINISTRATIVE TRIB.  
ADDITIONAL BENCH  
BANGALORE

15/10/93